				-				Annexur	e-8			-		
Name of the Corporate Debtor				Bhrigu Infra	Private Lir	mited	Date of Commencement of CIRP					29/03/2022, Order received on 05/04/2022		
								reditors as						
	1			Li	st of operat	ional credi	tors (other th	an Workme	en and Em	ployees and G	overnment Du	les)	1	1
													Amount i	n Rs.
Sl.No.	Name of	Details of claim		Details of claim admitted						Amount of contingent	Amount of any Mutual	claim not	claim under	Remarks, if any
	creditor	received												
			Amount	Amount of	Nature of			Whether	% of	claim	dues, that	admitted	verification	
		receipt	claimed	claim	claim	covered	covered by		voting		may be set-			
				admitted		by	guarantee	party?	share in		off			
						Security			CoC					
						interest								
1		20-Apr-22	20,00,000	-	Contract	-	-	No	NAP	-	-	-	20,00,000	The claim was submitted in
	Venkatesw				work									Form C, based on information
	ara Roads													and documents verified, claim
	and Civil													has been classifed as
	Contractor													"Operational Creditors other
	s													than Workmen and Employees. Creditor to substantiate his claim
														and further submit appropriate
														and completed form.